

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1095(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.05.2019.**

**NAME OF THE COMPANY: M/s. Ritu Tandon V/s. M/s. Rain Automotive
India Pvt. Ltd.**

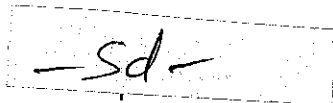
SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None

ORDER

It appears that no steps have been taken to serve the Corporate Debtor in terms of the previous order. As none is present, in the interest of justice adjourned to 21st May, 2019.



**(Dr. V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**